A-12011/05/2008-Ad.II Government of India Ministry of Corporate Affairs

New Delhi dated 21,01,2013

CORRIGENDUM

In the below mentioned appointment offers and appointment orders issued by the Ministry, wherever --- "President is pleased...", is mentioned, the same may be replaced and read as --- "Competent Authority in the Ministry of Corporate Affairs is pleased....":

(a) Appointment offers

- (i) No. A-12011/05/2008-Ad.II dated 18-05-2011 (eight offers)
- (ii) No. A-12011/05/2008-Ad.II dated 21-07-2011 (one offer)
- (iii) No. A-12011/05/2008-Ad.II dated 02-03-2012 (two offers)

(b) Appointment orders

- (i) No. A-12011/5/2008-Ad.II dated 27-05-2011 (one order)
- (ii) No. A-12011/5/2008-Ad.II dated 06-06-2011 (one order)
- (iii) No. A-12011/5/2008-Ad.II dated 14-06-2011 (one order)
- (iv) No. A-12011/5/2008-Ad.II dated 01-08-2011 (two orders)
- (v) No. A-12011/5/2008-Ad.II dated 03-08-2011 (one order)
- (vi) No. A-12011/5/2008-Ad.II dated 11-08-2011 (one order)
- (vii) No.A-12011/5/2008-Ad.II dated 04-04-2012 (two orders)
- 3. All other particulars of the aforesaid letters shall remain unchanged.

(RK Pandey)

Under Secretary to the Government of India

(Telefax: 23383507)

1. To all persons to whom the appointment offers and appointment orders were issued.

2. Employees Corner (for placing in new appointments)

E-Governance Cell - for uploading